

Office Notes, Office Memo.
randum, Coram, Appearances,
Tribunal's Order of direc-
tions and Registrar's Order

Tribunal's Orders

Per Tribunal,
Fixed for Admission hearing on
20-6-89

NOTE: Mr.
[Signature]
19/7/89

per 19/7/89
[Signature] Registrar

Dated: 20/6/89:

Heard Mr. Paul Sundararajan
for the applicant. At his request
adjourned to 2nd August, 1989
for admission. On that date
the applicant to produce the order
of the Judicial Magistrate by
which according to him the
birth date of the applicant
was corrected. ^{11/11/89} copy of the School
leaving Certificate. He should
also satisfy us as to how this
Tribunal will have jurisdiction.

[Signature]
(M.Y. PRIOLKAR)
MCA)

[Signature]
(M.B. MUTUMDAR)
MGT)

②

Dated: 2/8/89.

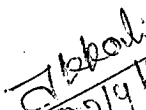
Heard Mr. Paul Sundararajan for the applicant. On the last date we had asked the applicant to produce the order of the Judicial Magistrate by which his birth date was corrected and copy of the Primary School Certificate. Mr. Sundararajan states that he could not produce these documents because the applicant is sick. Hence we adjourn the case to 1/9/89 for production of these documents and for admission.


(M. Y. PRIOLKAR)
M(A)


(M. M. MURTUMDAR)
M(J)

Dated: 1/9/89

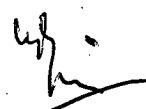
Order dtd. 1/9/89
Send to parties
on 22/9/89.

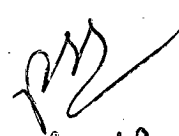

22/9/89

Mr. Paul Sundararajan appearing for the applicant seeks permission to withdraw the application. Application allowed to be withdrawn.

Order dt 1.9.89 served
on R. No 2 on dt 21/9/89
29-9-89


29/9/89


(M. Y. PRIOLKAR)
M(A)


(P. S. SHASTRI)
M(J)